

LIR No. 9844/2016

Heena Khatoon vs M/s Manav Sewa Sansthan

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

04.09.2020.

Present : None for the workman.
 None for the management.

Matter is fixed for service of management.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, workman is directed to file fresh address of the management and PF and after filing of fresh address of the management and PF, notice of statement of claim be issued to the management, which is returnable before the Court on **07.11.2020.**

VEENA RANI
POLC/RADC
04.09.2020

LIR No. 1932/2018

Quresha vs M/s Rockland Hospital Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

04.09.2020.

Present : None for the workman.
 None for the management.

Matter is fixed for service of management.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, workman is directed to file PF and after filing of PF, notice of statement of claim be issued to the management, which is returnable before the Court on **07.11.2020**.

VEENA RANI

POLC/RADC

04.09.2020

LIR No. 1660/2016

Devi Lal vs M/s Geeta Enterprises

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

04.09.2020.

Present : None for the workman.

Shri Raj Rishi, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

03.11.2020.

VEENA RANI

POLC/RADC

04.09.2020

LIR No. 2092/2016

Laxman vs M/s Geeta Enterprises

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

04.09.2020.

Present : None for the workman.

Shri Raj Rishi, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

03.11.2020.

VEENA RANI

POLC/RADC

04.09.2020

LIR No. 4338/2016

Parmanand Paramhans vs M/s Rakshak Securities Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

04.09.2020.

Present : None for the workman.

Shri Ashutosh Verma, AR for the management.

The matter is fixed for WE.

AT request, matter stands adjourned for WE on

09.11.2020.

VEENA RANI

POLC/RADC

04.09.2020

LIR No. 3842/2016

Kamlesh Pd. Vs M.s IMEA

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

04.09.2020.

Present : Shri Saurabh Rastogi, AR for the workman.

Shri Vivek Chauhan AR for the management.

Matter is fixed for arguments on preliminary issue.

Time sought by both the parties to file written submission.

At request, matter stands adjourned for arguments on preliminary issue on **23.10.2020**.

VEENA RANI

POLC/RADC

04.09.2020

LIR No. 395/2016

Ram Japi vs M/s Bharat Goswami Textiles

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

04.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for arguments on **24.09.2020**.

VEENA RANI

POLC/RADC

04.09.2020

LIR No. 6161/2016

Azad Singh Negi vs M/s Karl Storz Endoscopy India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

04.09.2020.

Present : Shri S B Shaili, AR for the workman.

Shri Naresh Khanna, Proxy AR for the management.

The matter is fixed for arguments.

It is submitted by AR for the workman that he has already filed written submissions.

It is submitted by AR for the management that he will file written submissions before the Court failing which he will straightway argue in the Court on next date of hearing.

At joint request, matter stands adjourned for arguments on **22.09.2020**.

VEENA RANI

POLC/RADC

04.09.2020

LIR No. 6163/2016

Pratap Singh Negi vs M/s Karl Storz Endoscopy India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

04.09.2020.

Present : Shri S B Shaili, AR for the workman.

Shri Naresh Khanna, Proxy AR for the management.

The matter is fixed for arguments.

It is submitted by AR for the workman that he has already filed written submissions.

It is submitted by AR for the management that he will file written submissions before the Court failing which he will straightway argue in the Court on next date of hearing.

At joint request, matter stands adjourned for arguments on **22.09.2020**.

VEENA RANI

POLC/RADC

04.09.2020